

(15)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/151/2017
NAME OF THE PETITIONER(S) : LAKHOTIA ENTERPRISE PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. ~~A.K. Rajasekar~~
2. B. Sarathbabu
Ree,

Representing Counsel

Represent. counsel for
ROC, Chennai.

Shri M.
B. Sarathbabu

ORDER

Mr. A.K. Rajasekar, Counsel for the Applicant present. Mr. B. Sarathbabu, Counsel for RoC also present. Heard. **Reserved for orders.**

-Sd/-
MEMBER (JUDICIAL)

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